THE HIGH COURT OF MEGHALAYA SHILLONG

CORRIGENDUM

Dated, Shillong 5th June, 2015.

No.HCM.II/98/2015/____ Inpartial modification to this Registry's Advertisement No.HCM/II/98/2015/1460 dated 25thMay 2015 read with Addendum No.HCM/II/98/2015/1490 dated 27thMay2015 it is hereby notified that the <u>last date</u> for submission of applications is extended upto 15thJuly 2015.

It is also hereby clarified that <u>outstation applicants</u>may deposit the amount of Rs. 100/- (Rs.50/- for Scheduled Caste/ Scheduled Tribe) by way of Demand Draft issued by a Scheduled Bank payable at Shillong to be drawn in favour of "Registrar General, High Court of Meghalaya Shillong."

 $It is also hereby clarified that Para 6 of Addendum No.HCM/II/98/2015/1490 \\ dated 27^{th} May 2015 stands deleted and shall now be read as follows: - \\ /$

"6. Hon'ble the Chief Justice reserves the right to relax any conditions mentioned in this Advertisement."

REGISTRAR GENERAL

Memo No. HCM.II/98/2015/1613A Dated, Shillong 5th June, 2015.

Copy to:-

- 1. The Secretary to the Government, Law Department, Shillong.
- 2. The Accountant General (A&E), Meghalaya, Shillong.
- 3. The Registrar General, Gauhati High Court, Guwahati.
- 4. The Registrar General, High Court of Karnataka, Bangalore.
- 5. The Registrar General, Madras High Court, Chennai.
- 6. The Registrar General, High Court of Delhi, New Delhi.
- 7. The Registrar General, Bombay High Court, Mumbai.
- 8. The Registrar General, High Court of Bihar, Patna.
- 9. The Registrar General, High Court of Madhya Pradesh, Jabalpur.
- 10. The Registrar General, High Court of West Bengal, Calcutta, Kolkota.
- 11. The Registrar General, High Court of Uttar Pradesh, Allahabad.
- 12. The Registrar General, Kerela High Court, Kochi.
- 13. The Registrar General, High Court of Orissa, Cuttack.
- 14. The Registrar General, High Court of Rajasthan, Jodhpur.
- 15. The Registrar General, High Court of Gujarat, at Sola (Ahmadabad).
- 16. The Registrar General, High Court of Jammu & Kashmir at Srinagar.

- 17. The Registrar General, High Court Judicature at Hydrabad, Hydrabad.
- 18. The Registrar General, High Court of Sikkim, Gangtok.
- 19. The Registrar General, High Court of Uttaranchal Pradesh, Nanital.
- 20. The Registrar General, High Court of Jharkhand at Ranchi.
- 21. The Registrar General, High Court of Tripura, Agartala.
- 22. The Registrar General, High Court of Manipur, Imphal.
- 23. The Registrar General, High Court of Chandigarh.
- 24. The Registrar General, High Court of Chhatisgarh at Bilaspur.
- 25. The Registrar General, High Court of Punjab & Haryana High Court, Chandigarh.
- 26. The Registrar, Gauhati High Court, Aizawl Bench.
- 27. The Registrar, Gauhati High Court, Kohima Bench.
- 28. The Registrar, Gauhati High Court, Itanagar Bench.
- 29. The Registrar, Karnataka High Court, Dharwad Bench.
- 30. The Registrar, Madras High Court, Madurai Bench.
- 31. The Registrar, Karnataka High Court, Kalburgi Bench.
- 32. The Registrar, Bombay High Court, Aurangabad Bench.
- 33. The Registrar, Bombay High Court, Nagpur Bench.
- 34. The Registrar, Bombay High Court, Panaji Bench.
- 35. The Registrar, Madhya Pradesh High Court, Gwalior Bench.
- 36. The Registrar, Madhya Pradesh High Court, Indore Bench.
- 37. The Registrar, Calcutta High Court, Port Blair Bench.
- 38. The Registrar, Allahabad High Court, Lucknow Bench
- 39. The Registrar, Rajasthan High Court, Jaipur Bench.
- 40. The Registrar, High Court of Meghalaya, Shillong.
- 41. The Registrar cum Head Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya
- 42. The Joint Registrar cum Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 43. The Private Secretary to Hon'ble Mr. Justice T. Nandakumar Singh, High Court of Meghalaya, Shillong.
- 44. The Private Secretary to Hon'ble Mr. Justice SudipRanjanSen, High Court of Meghalaya, Shillong.
- 45. The District and Sessions Judge, Shillong/ Jowai/ Tura/ Nongpoh/ Nongstoiň/Williamnagar.
- $46. Member\ Secretary, Meghalaya\ State\ Legal\ Services\ Authority,\ Shillong.$
- 47. The Treasury Officer, SouthTreasury Shillong.
- 48. The System Analyst, High Court of Meghalaya, Shillong, for uploading in High Court Web-site.
- 49. The Editor, Shillong Times (English Daily Newspaper), Shillong with a request to cause publication of the above mentioned Notice and bills in triplicate may be submitted to this Registry for payment.

- 50. The Editor, MAWPHOR (Khasi Daily Newspaper), Shillong with a request to cause publication of the above mentioned Notice and bills in triplicate may be submitted to this Registry for payment.
- 51. The Station Director, AIR, Shillong with a request to kindly broadcast the above advertisement in your employment bulletin.
- 52. The Station Director, Doordarshan Shillong with a request to telecast the above advertisement.
- 53. The Director of Public Information, Shillong with a request to cause publication the above advertisement.
- 54. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong.
- 55. Notice Board.

56. Office file.

<u>REGISTRAR GENERAL</u>